

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 33 /APPTT.

RANCHI DATED THE 03 AUGUST, 2026

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Chief Justice has been pleased to allocate/ reallocate the work/ duty to Assistant Registrars (Non-Judicial) as mentioned against their names in the Column 04, with immediate effect:-

Sl. No.	Name & Designation of the Officers	Work/Section allocated at present	New Work/Duties/Name of Section allocated as Assistant Registrar (Non-Judicial)
01	02	03	04
1.	Sri Sanjay Kumar No. 1, Assistant Registrar (Non-Judicial)	A.R., Rules and Statistical Section-cum-Inspection Cell	Writ (Pending) Section & Writ Issue Section
2.	Sri Navin Francis Beck, Assistant Registrar (Non-Judicial)	S.O. I/C, Copying Section	Rules and Statistical Section-cum-Inspection Cell

Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

By order of the Court,

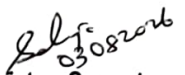
Sd/- Satya Prakash Sinha

Registrar General

MEMO NO. 3266 /APPTT.

RANCHI DATED THE 03 AUGUST, 2026

Copy forwarded to all the Registry Members (Judicial) of this Court including the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court/ All the Joint Registrars/ All the Deputy Registrars/ The Deputy Secretary, SCMS/ In-Charge, P.As' Section/ All the Assistant Registrars including A.R.-cum-Court Officer/ In-Charge, Court Masters' Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner....., High Court of Jharkhand, Ranchi and Officers concerned for information and needful.


Registrar General